

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/20599/2026 ARBP/26/2026	M/S.ANGUL BUS TERMINAL COMPANY PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	TAPESH ROY VS	// (//
2	D-BLAPL/14222/2026 BLAPL/4860/2026	RINA JENA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	KHANDAGIRI P.S. /10 /2026 3RD A.D.J., BHUBANESWAR(Khordha) TR/000013/2026
3	D-BLAPL/14260/2026 BLAPL/4861/2026	JITENDRA SUNA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BARGARH /210 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000551/2026
4	D-BLAPL/14293/2026 BLAPL/4862/2026	SATYAM SWAIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
5	D-BLAPL/14296/2026 BLAPL/4863/2026	PRASANTA BAG VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000045/2026
6	D-BLAPL/13971/2026 BLAPL/4864/2026	SANTA @ SANTOSH KUMAR BADHEI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA SADAR /190 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000516/2026
7	D-BLAPL/14066/2026 BLAPL/4865/2026	SAMBHUNATH BEHERA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /541 /2025 A.D.J., SORO(Baleshwar) ST/0000017/2026
8	D-BLAPL/14246/2026 BLAPL/4866/2026	SK. ARMAN VS STATE OF ODISHA	BIRA BIKRAM MOHANTY VS	KHUNTUNI /33 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000099/2026
9	D-BLAPL/12493/2026 BLAPL/4867/2026	CHANDAN DAS@ DASH VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	// 2ND A.D.J.,CUTTACK(Cuttack) 2(A)CC/0000015/2026
10	D-BLAPL/14092/2026 BLAPL/4868/2026	BISWANATH BARIK VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	TANGI /229 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001160/2025
11	D-BLAPL/12923/2026 BLAPL/4869/2026	SANATAN MALIK @ CHEMATA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	RAJNAGAR /103 /2026 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000146/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/14140/2026 BLAPL/4870/2026	DULESWAR YADAV VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	JONK /241 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(Gajapati) ST/0000016/2026
13	D-BLAPL/14146/2026 BLAPL/4871/2026	NIROD JENA @ NIROD CHINCHANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /5 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000010/2025
14	D-BLAPL/13923/2026 BLAPL/4872/2026	RAHUL @ ANIL ROUT VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	KHAJURIPADA /115 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000087/2025
15	D-BLAPL/14254/2026 BLAPL/4873/2026	RAMACHANDRA SASINI VS STATE OF ODISHA	PULAKESH MOHANTY VS	SASON /31 /2024 1ST A.D.J., SAMBALPUR(Sambalpur) ST/0000324/2025
16	D-BLAPL/14148/2026 BLAPL/4874/2026	RAJA @ RAJKUMAR JENA VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /538 /2025 2ND A.D.J., BALANGIR(Balangir) Spl/0000020/2025
17	D-BLAPL/14270/2026 BLAPL/4875/2026	SUSANTA BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	CHAKAPADA PS /41 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000098/2025
18	D-BLAPL/14149/2026 BLAPL/4876/2026	ASHUTOSH DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /102 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000018/2026
19	D-BLAPL/14151/2026 BLAPL/4877/2026	RAKIBUL SEKH VS STATE OF ODISHA	CHIRANJIB ROUT VS	SPL.TASK FORCE /18 /2024 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2024
20	D-BLAPL/14153/2026 BLAPL/4878/2026	DATISA MAJHI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /4 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000004/2026
21	D-BLAPL/14283/2026 BLAPL/4879/2026	JOGENDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /106 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000078/2025
22	D-BLAPL/14158/2026 BLAPL/4880/2026	SULOCHANA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /97 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000459/2026
23	D-BLAPL/13920/2026	DIBAKAR RAUTIA	BIJAYA KUMAR RAGADA	KUCHINDA /243 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4881/2026	VS STATE OF ODISHA	VS	A.D.J.,KUCHINDA(Sambalpur) ST/000004/2026
24	D-BLAPL/14166/2026 BLAPL/4882/2026	JHASKETAN RANA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KANTAMAL /59 /2026 J.M.F.C.,KANTAMAL(Baudh) CT/0000087/2026
25	D-BLAPL/14538/2026 BLAPL/4883/2026	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	SARAT KUMAR NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000075/2026
26	D-BLAPL/13921/2026 BLAPL/4884/2026	SANDHYARANI BEHERA @ BEBINA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /248 /2026 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000086/2026
27	D-BLAPL/14169/2026 BLAPL/4885/2026	SIMON LAKRA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /53 /2022 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000125/2022
28	D-BLAPL/14171/2026 BLAPL/4886/2026	SANTOSH NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	// SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000008/2026
29	D-BLAPL/14285/2026 BLAPL/4887/2026	MD. CHAND @ MIR HUSSAIN @ MIR HASHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BANGRIPOSI /318 /2025 2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000027/2026
30	D-BLAPL/14172/2026 BLAPL/4888/2026	RINKU @ RATNAMANI NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /120 /2026 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000029/2026
31	D-BLAPL/14175/2026 BLAPL/4889/2026	BASUDEV BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000025/2026
32	D-BLAPL/14203/2026 BLAPL/4890/2026	SANTOSH MAHARAJ VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /57 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000020/2026
33	D-BLAPL/14289/2026 BLAPL/4891/2026	MUDA PADIAMI @ MUDA PODIAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /37 /2024 A.D.J.,MALKANGIRI(Malkangiri) CT/0000047/2024
34	D-BLAPL/14208/2026 BLAPL/4892/2026	BILEI @ BIDESI @ GOURANGA DAS VS	PRAVASH CHANDRA JENA VS	NISCHINTAKOILI /175 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/14213/2026 BLAPL/4893/2026	STATE OF ODISHA BASANTA SARAF VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/0000346/2025 BISSAMCUTTACK /55 /2026 J.M.F.C.,BISSAM CUTTACK(Rayagada) GR/0000115/2026
36	D-BLAPL/13352/2026 BLAPL/4894/2026	RANJAN NAIK VS STATE OF ODISHA	SARADA PRASAD DASH VS	KEONJHAR TOWN /373 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000728/2026
37	D-BLAPL/14317/2026 BLAPL/4895/2026	SAROJ KUMAR BISOYI @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /136 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000569/2026
38	D-BLAPL/14217/2026 BLAPL/4896/2026	RILU DEHERI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000014/2026
39	D-BLAPL/14221/2026 BLAPL/4897/2026	JUMAR PRASAD DHAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /24 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000123/2026
40	D-BLAPL/14328/2026 BLAPL/4898/2026	RANJAN SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /146 /2026 J.M.F.C.,KHURDA(Khordha) GR/0000279/2026
41	D-BLAPL/14226/2026 BLAPL/4899/2026	BHARMA RAM VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000018/2026
42	D-BLAPL/13353/2026 BLAPL/4900/2026	VICKY @ AMIT MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 A.D.J.,NAYAGARH(Nayagarh) TR/0000123/2025
43	D-BLAPL/14228/2026 BLAPL/4901/2026	ADITYA PRUSTI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	BANHARPALI /104 /2026 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000025/2026
44	D-BLAPL/14234/2026 BLAPL/4902/2026	DIPTI LIMA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MOHANA /103 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000041/2019
45	D-BLAPL/14335/2026 BLAPL/4903/2026	MARKA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000031/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/13604/2026 BLAPL/4904/2026	GITANJALI BARAD VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	MADHUPATNA /388 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001269/2023
47	D-BLAPL/13689/2026 BLAPL/4905/2026	NARENDRA KUMAR @ PRAJAPAT @ NARIO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	G.R.P.S.,BERHAMPUR /17 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000588/2026
48	D-BLAPL/14346/2026 BLAPL/4906/2026	BHAJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /203 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000220/2023
49	D-BLAPL/13623/2026 BLAPL/4907/2026	KIRAN DANGRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /42 /2026 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000148/2026
50	D-BLAPL/14244/2026 BLAPL/4908/2026	RELI SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /37 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000031/2025
51	D-BLAPL/13658/2026 BLAPL/4909/2026	GOPAL NAHAK VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	VIGILANCE PS (BERHAMPUR) /4 /2026 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000004/2026
52	D-BLAPL/14026/2026 BLAPL/4910/2026	SURENDRA KUMAR SAHU VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	BARGARH /229 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000611/2026
53	D-BLAPL/13825/2026 BLAPL/4911/2026	BIKI @ DEBI PRASAD MALLIA VS STATE OF ODISHA	RAMDAS ACHARY VS	AIR FIELD P.S. /1 /2022 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000099/2022
54	D-BLAPL/14357/2026 BLAPL/4912/2026	BADEN BAIKUNTHA MINYAKA @ BAIKUNTHA MINIKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAYAGADA TOWN /259 /2025 A.D.J.,RAYAGADA(Rayagada) CT/0000012/2026
55	D-BLAPL/13981/2026 BLAPL/4913/2026	HARSA BEHERA VS STATE OF ODISHA	VINAY KUMAR SINGH VS	BAUNISUNI /56 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000077/2025
56	D-BLAPL/14358/2026 BLAPL/4914/2026	DHIRA @ DHIREN NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL TOWN /28 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000003/2026
57	D-BLAPL/13835/2026	RANJITA PATRA	JITENDRA SAMANTARAY	ASKA /738 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4915/2026	VS STATE OF ODISHA	VS	A.D.J.,ASKA(Ganjam) ST/0000038/2025
58	D-BLAPL/14361/2026 BLAPL/4916/2026	SK.ANWAR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK
59	D-BLAPL/13903/2026 BLAPL/4917/2026	BISWORANJAN SWAIN @ MUNA @ BISWARANJAN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	2(A)CC/0000001/2026 KHURDA SADAR /194 /2025 2ND A.D.J.,KHURDA(Khordha) ST/0000257/2025
60	D-BLAPL/14366/2026 BLAPL/4918/2026	ROHIT MOHANTY @ ROHIT KUMAR MOHANTY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BERHAMPUR TOWN /157 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001104/2026
61	D-BLAPL/14382/2026 BLAPL/4919/2026	D.BROS ALEN @ RIPU DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /140 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000101/2025
62	D-BLAPL/14439/2026 BLAPL/4920/2026	BABUL PRADHAN @ BABRU PRADHAN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KAMAKHYANAGAR /306 /2026 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000536/2026
63	D-BLAPL/13659/2026 BLAPL/4921/2026	BIJU JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	/ /0 3RD A.D.J., CUTTACK(Cuttack) 2(A)CC/0000128/2025
64	D-BLAPL/13752/2026 BLAPL/4922/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /73 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000608/2026
65	D-BLAPL/14173/2026 BLAPL/4923/2026	ALEKHA CHANDRA MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /105 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000238/2026
66	D-BLAPL/14399/2026 BLAPL/4924/2026	MALAYA TAKRI @ MALAYA @ TIYAN TAKIRI VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /392 /2025 A.D.J.,UMERKOTE(Nabarangapur) CT/0000011/2026
67	D-BLAPL/14230/2026 BLAPL/4925/2026	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 2ND A.D.J.,BERHAMPUR(Ganjam) Spl/0000031/2026
68	D-BLAPL/14420/2026 BLAPL/4926/2026	BASANTA SUNA VS	BIKASH KARNA VS	BAUNISUNI /56 /2025 SPECIAL JUDGE,BAUDH(Baudh)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-BLAPL/14233/2026 BLAPL/4927/2026	STATE OF ODISHA MUNA @ SK. SAHID MOHAMMED VS	DIPTANSU NANDA VS	Spl/0000077/2025 SPECIAL CRIME UNIT /2 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000175/2025
70	D-BLAPL/14512/2026 BLAPL/4928/2026	STATE OF ODISHA NIRMALENDU KABI VS	SURYAKANTA DWIBEDI VS	SAMBALPUR VIGILANCE /4 /2026 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000002/2026
71	D-BLAPL/14495/2026 BLAPL/4929/2026	STATE OF ODISHA(VIG.) AAMIR KHAN VS	DEVASHIS PANDA VS	PLANTSITE /335 /2021 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000064/2022
72	D-BLAPL/13682/2026 BLAPL/4930/2026	STATE OF ODISHA ARABINDA DAS VS	SUSANTA KUMAR TRIPATHY VS	GOLANTHARA (BERHAMPUR) /447 /202 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000099/2026
73	D-BLAPL/14160/2026 BLAPL/4931/2026	UNION OF INDIA (CBI) SAMEET PUTEL VS	ANIRUDHA DAS VS	SONEPUR /96 /2025 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000029/2025
74	D-BLAPL/14411/2026 BLAPL/4932/2026	STATE OF ODISHA ASHMA BEGUM VS	BISWARANJAN DALAI VS	//0 DISTRICT & SESSIONS JUDGE,CUTTACK 2(A)CC/0000023/2026
75	D-BLAPL/14421/2026 BLAPL/4933/2026	STATE OF ODISHA DEBEN KHARA KANA @ DEBENDRA KHARA VS	SANGRAM KESHARI ROUT VS	MACHHKUND /127 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000117/2023
76	D-BLAPL/14014/2026 BLAPL/4934/2026	STATE OF ODISHA TURUKANTA PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	RAIKIA /80 /2023 A.D.J.,BALLIGUDA(Kandhamal) ST/0000071/2025
77	D-BLAPL/14012/2026 BLAPL/4935/2026	STATE OF ODISHA SAMEER @ SAMIR KUMAR PANIGRAHI VS	BHABANI SHANKAR DASPARIDA VS	BARGARH /229 /2026 S.D.J.M.,BARGARH(Bargarh) CT/0000611/2026
78	D-CMP/20882/2026 CMP/844/2026	STATE OF ODISHA BINODINI GIRI VS	PRAJNA SARITA MOHANTY VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASOR CS/0002254/2024
79	D-CMP/22020/2026 CMP/845/2026	BASANTI GIRI PRADEEP KUMAR NAIK VS BIMBADHAR NAIK	DURGA PRASAD PATTANAIAK VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CS/0000240/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/21017/2026 CMP/846/2026	HRUSIKESHA NANDA VS SARBESWAR NANDA	RAMESH KUMAR AGRAWAL VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Fao/0000004/2024
81	D-CMP/21768/2026 CMP/847/2026	MANJU NAHAK@RAUTA VS TARANISEN NAYAK	BHASKAR CHANDRA PANDA VS	// A.D.J.,KODALA(Ganjam) RFA/0000002/2025
82	D-CONTC/15630/2026 CONTC/3026/2026	BONTON TECHNOMAKE PVT.LTD, MADHYA PRADESH VS AKSHAY SUNIL AGARWAL, IAS	SOURAV SUMAN BHUYAN VS	// () //
83	D-CONTC/18949/2026 CONTC/3027/2026	MAA DURGADEVI SWAYAM SAHAYAK GOSTHI, KENDRAPARA VS RAGHUBIR AYAR, IAS	ADV. VS	// () //
84	D-CONTC/20531/2026 CONTC/3028/2026	CHITTARANJAN SWAIN VS DR. BIJAY KETAN UPADHYAYA, IAS, DEPTT. OF ODIA LITERATURE LANGUAGE AND CULTURE	RUPESH KUMAR KANUNGO VS	// () //
85	D-CONTC/21388/2026 CONTC/3029/2026	SANJAYA KUMAR PANIGRAHY VS SIBASIS PARIDA, OAS, TAHASILDAR, JATANI	ADV. VS	// () //
86	D-CONTC/21391/2026 CONTC/3030/2026	SAGAR KAR VS SIBASIS PARIDA, OAS, TAHASILDAR, JATANI	ADV. VS	// () //
87	D-CONTC/21406/2026 CONTC/3031/2026	SIDHARTHA SANKAR SWAIN VS SIBASIS PARIDA, OAS, TAHASILDAR, JATANI	ADV. VS	// () //
88	D-CONTC/21409/2026 CONTC/3032/2026	SASMITA PANIGRAHI VS SIBASIS PARIDA, OAS, TAHASILDAR, JATANI	ADV. VS	// () //
89	D-CONTC/21410/2026 CONTC/3033/2026	BRAJA KISHOR PATRA VS SIBASIS PARIDA, OAS, TAHASILDAR, JATANI	ADV. VS	// () //
90	D-CONTC/22728/2026 CONTC/3034/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// () //
91	D-CONTC/21500/2026	DR.PRAMILA KHADANGA	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3035/2026	VS ARAVIND AGRAWAL, IAS	VS	0 //
92	D-CONTC/22773/2026 CONTC/3036/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
93	D-CONTC/22775/2026 CONTC/3037/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
94	D-CONTC/22760/2026 CONTC/3038/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
95	D-CONTC/21654/2026 CONTC/3039/2026	BISWAPRAKASH TRIPATHY VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //
96	D-CONTC/22751/2026 CONTC/3040/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
97	D-CONTC/22746/2026 CONTC/3041/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
98	D-CONTC/22739/2026 CONTC/3042/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
99	D-CONTC/21656/2026 CONTC/3043/2026	PRATIVA MOHAPATRA VS DR. SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY	ADV VS	// 0 //
100	D-CONTC/21754/2026 CONTC/3044/2026	BIRENDRA KUMAR TRIPATHY VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY ,WORKS DEPTT. BHUBANESWAR	AMITABH MISHRA VS	// 0 //
101	D-CONTC/22770/2026 CONTC/3045/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
102	D-CONTC/22725/2026 CONTC/3046/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/21760/2026 CONTC/3047/2026	PRINCIPAL SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR AJIT KUMAR MISHRA VS	SOUGAT DASH VS	// // ()
104	D-CONTC/22731/2026 CONTC/3048/2026	ARAVIND AGRAWAL, IAS, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
105	D-CONTC/15689/2026 CONTC/3049/2026	DIRECTOR GENERAL OF POLICE, CUTTACK BANASHREE KANANIKA MOHANTY VS	ADV. VS	// // ()
106	D-CONTC/22734/2026 CONTC/3050/2026	DR.N.THIRUMALA NAIK, IAS REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
107	D-CONTC/22780/2026 CONTC/3051/2026	SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
108	D-CONTC/22744/2026 CONTC/3052/2026	DIRECTOR GENERAL OF POLICE, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
109	D-CONTC/22737/2026 CONTC/3053/2026	I.G. OF POLICE, POLICE (S.A.P), ODISHA, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
110	D-CONTC/15694/2026 CONTC/3054/2026	PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR DHARMARAJ SAHU VS	ADV. VS	// // ()
111	D-CONTC/22756/2026 CONTC/3055/2026	DR.N.THIRUMALA NAIK, IAS REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
112	D-CONTC/22743/2026 CONTC/3056/2026	PRINCIPAL SECRETARY, HOME DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
113	D-CONTC/22749/2026 CONTC/3057/2026	PRINCIPAL SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// // ()
		COMMISSIONER CUM SECRETARY, HOME DEPT., ODISHA, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/22759/2026 CONTC/3058/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, BHUBANESWAR	ADV. VS	// 0 //
115	D-CONTC/22761/2026 CONTC/3059/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
116	D-CONTC/22767/2026 CONTC/3060/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
117	D-CONTC/22753/2026 CONTC/3061/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR GENERAL, CUTTACK	ADV. VS	// 0 //
118	D-CONTC/22748/2026 CONTC/3062/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR GENERAL OF POLICE, CUTTACK	ADV. VS	// 0 //
119	D-CONTC/22730/2026 CONTC/3063/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
120	D-CONTC/22738/2026 CONTC/3064/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOME DEPT., BHUBANESWAR	ADV. VS	// 0 //
121	D-CONTC/22765/2026 CONTC/3065/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
122	D-CONTC/21027/2026 CONTC/3066/2026	SABITA SAHU VS DIBYASHREE MALLICK, OAS, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
123	D-CONTC/21324/2026 CONTC/3067/2026	BIDYADHAR BEHERA VS DR. N. THIRUMALA NAIK, IAS, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0 //
124	D-CONTC/11611/2026 CONTC/3068/2026	BICHITRANANDA JENA VS AMRIT RUTURAJ, COLLECTOR, KHURDA	BHASKAR CHANDRA PANDA VS	// 0 //
125	D-CONTC/21327/2026	KRUPASINDHU BHOI	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3069/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, IAS, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
126	D-CONTC/21329/2026	MOHAN SAHOO	ADV	//
	CONTC/3070/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
127	D-CONTC/15756/2026	PRIYADASINI PRADHAN	ADV.	//
	CONTC/3071/2026	VS	VS	0
		ASWATHY S., IAS		//
128	D-CONTC/15876/2026	DHIREN KUMAR BAL	ADV.	//
	CONTC/3072/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
129	D-CONTC/21668/2026	PRAFULLA KUMAR NAYAK	RAKESH BEHERA	//
	CONTC/3073/2026	VS	VS	0
		AMBAR KUMAR KAR, COLLECTOR, JAJPUR		//
130	D-CONTC/17192/2026	DEBANANDA ROUT	BANSHIDHAR SATAPATHY	//
	CONTC/3074/2026	VS	VS	0
		USHA PADHEE, IAS, ADDL.CHIEF SECRETARY TO GOVT., HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA		//
131	D-CONTC/21385/2026	AMITPRAVA ROUT	ADV.	//
	CONTC/3075/2026	VS	VS	0
		SIBASIS PARIDA, OAS, TAHASILDAR, JATANI		//
132	D-CONTC/20026/2026	SANTOSH KUMAR BADHEI	DIGAMBARA MISHRA	//
	CONTC/3076/2026	VS	VS	0
		GIRISH S.N, IAS, COMMNR. CUM SECY., P.R AND D.W DEPT., ODISHA		//
133	D-CONTC/21387/2026	MURALIDHAR SWAIN	ADV.	//
	CONTC/3077/2026	VS	VS	0
		SIBASIS PARIDA, OAS, TAHASILDAR, JATANI		//
134	D-CONTC/21389/2026	PRITAM DASH	ADV.	//
	CONTC/3078/2026	VS	VS	0
		SIBASIS PARIDA, OAS, TAHASILDAR, JATANI		//
135	D-CONTC/20028/2026	KISHORE CHANDRA BHUYAN	DIGAMBARA MISHRA	//
	CONTC/3079/2026	VS	VS	0
		GIRISH S.N, IAS, COMMISSIONER-CUM- SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, ODISHA		//
136	D-CONTC/21407/2026	CHANDRIKA BHUYAN	ADV.	//
	CONTC/3080/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/20029/2026 CONTC/3081/2026	SIBASIS PARIDA, OAS, TAHASILDAR, JATANI BHABAGRAHI NAIK VS GIRISH S.N, IAS,COMMISSIONER-CUM- SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPT.,ODISHA	DIGAMBARA MISHRA VS	// // ()
138	D-CONTC/22634/2026 CONTC/3082/2026	PRAKASH CHANDRA JENA VS BHASKAR JYOTI SARMA,IAS, PRINCIPAL SECRETARY FOREST AND ENVIRONMENT DEPTT.	ADV VS	// ()
139	D-CONTC/20043/2026 CONTC/3083/2026	SURYAMANI DAS VS GIRISH S.N, IAS,COMMISSIONER-CUM- SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT,ODISHA	DIGAMBARA MISHRA VS	// ()
140	D-CONTC/20047/2026 CONTC/3084/2026	CHEMA NAYAK VS GIRISH S.N, IAS,COMMISSIONER-CUM- SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT,ODISHA	DIGAMBARA MISHRA VS	// ()
141	D-CONTC/21055/2026 CONTC/3085/2026	RASHMI BEHERA VS MANASWANI DAS, SUB COLLECTOR, BANKI,CUTTACK	ADV. VS	// ()
142	D-CONTC/20491/2026 CONTC/3086/2026	SRIMANTA KUMAR DAS VS SIBASISH PARIDA, TAHASILDAR, JATNI	ADV. VS	// ()
143	D-CONTC/21948/2026 CONTC/3087/2026	PITAR DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// ()
144	D-CONTC/21950/2026 CONTC/3088/2026	ABHI DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// ()
145	D-CONTC/21952/2026 CONTC/3089/2026	ABHAYA DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// ()
146	D-CONTC/21961/2026 CONTC/3090/2026	MITHUN DIGAL VS DHIRAJ KUMAR PATRA, TAHASILDAR, DARINGBADI	TRILOCHAN NANDA VS	// ()
147	D-CRLA/12805/2026 CRLA/431/2026	PINKU PANIGRAHI@SIBA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHAMAKHANDI /114 /2026 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000005/2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLA/12354/2026 CRLA/432/2026	SANKAR SAHOO VS STATE OF ODISHA	OM PRAKASH SARAN VS	GOSANINUAGAM /87 /2020 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR ST/0000111/2023
149	D-CRLA/12695/2026 CRLA/433/2026	UPENDRA KUMAR BEHERA VS STATE OF ODISHA	SUSAMARANI SAHOO VS	NAYAKOT /12 /2022 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000046/2022
150	D-CRLA/13227/2026 CRLA/434/2026	DINABANDHU KANDI VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIPATNA /70 /2020 AD-HOC A.D.J.(FTSC),BHUBANESWAR TR/0000150/2020
151	D-CRLMA/13305/2026 CRLMA/53/2026	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	NAYAPALLI P.S. /383 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000839/2025
152	D-CRLMC/11943/2026 CRLMC/1625/2026	ALOK BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /2007 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar TR/0000037/2024
153	D-CRLMC/12642/2026 CRLMC/1626/2026	BAISHALI PATTNAIK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000012/2026
154	D-CRLMC/13013/2026 CRLMC/1627/2026	PARAKHITA DALAI @ PARIKHITA DALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	R.UDAYAGIRI /28 /2022 J.M.F.C.,R.UDAYAGIRI(Gajapati) GR/0000034/2022
155	D-CRLMC/13397/2026 CRLMC/1628/2026	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// S.D.J.M.,CUTTACK SADAR(Cuttack) 2(C)CC/0000058/2023
156	D-CRLMC/14262/2026 CRLMC/1629/2026	SURAJ TRIPATHY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	CHANDRASEKHARPUR /438 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001111/2023
157	D-CRLMC/8744/2026 CRLMC/1630/2026	SUNIL KUMAR MOHANTY VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	DIGAPAHANDI /212 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000258/2024
158	D-CRLMC/13076/2026 CRLMC/1631/2026	DASI NANDIBALI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// S.D.M.,KORAPUT(Koraput) MIS.CASE/0000013/2025
159	D-CRLMC/13165/2026	PRADEEP PRADHAN	MITU KUMAR BISWAL	R.UDAYAGIRI /83 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1632/2026	VS STATE OF ODISHA	VS	A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000124/2024
160	D-CRLMC/13671/2026 CRLMC/1633/2026	MASROOR AHEMAD @ MANSUR AHMMAD VS STATE OF ODISHA	ASHOK KUMAR JENA VS	TIGIRIA /38 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000036/2023
161	D-CRLMC/13750/2026 CRLMC/1634/2026	DOLLY RANI SAHOO VS STATE OF ODISHA(VIG.)	SURIYA NARAYAN SAHU VS	JEYPORE VIGILANCE /9 /2011 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000009/2011
162	D-CRLMC/13804/2026 CRLMC/1635/2026	SANTOSH KUMAR AGRAWALLA VS SUDHANSU SEKHAR PANDA	RABINDRA NATH PRUSTY VS	// S.D.J.M.,(PANPOSH), ROURKELA(Sundar ICC/0000900/2013
163	D-CRLMC/14199/2026 CRLMC/1636/2026	RATIKANTA ROUT VS THE JOINT DIRECTION, ENFORCEMENT DIRECTORATE, BHUBANESWAR ZONAL OFFICE, BHUBANESWAR	SATYA RANJAN MULIA VS	ED, BHUBANESWAR /20 /2020 () //
164	D-CRLMC/13722/2026 CRLMC/1637/2026	NIRUPAMA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /49 /2025 A.D.J.,BALLIGUDA(Kandhamal) CRMC/0000013/2026
165	D-CRLMC/13717/2026 CRLMC/1638/2026	SANJAYA KUMAR MAHAPATRA@SANJAY KUMAR MAHAPATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	BHANJANAGAR /887 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001364/2024
166	D-CRLMC/14107/2026 CRLMC/1639/2026	SIVA PRASAD RATH VS SUPERINTENDENT OF POLICE,GANJAM	PRATAP CHANDRA CHHINCHANI VS	// S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000493/2013
167	D-CRLMC/14373/2026 CRLMC/1640/2026	MD. AFTAB @ AFTAB VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BISRA /228 /2025 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001024/2025
168	D-CRLMC/13435/2026 CRLMC/1641/2026	AURO PRASAD MISHRA VS STATE OF ODISHA	LALATENDU DAS VS	CAPITAL P.S. /109 /2015 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001336/2015
169	D-CRLMC/14311/2026 CRLMC/1642/2026	PRASANTA KUMAR NANDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LALBAG /269 /2022 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000034/2022
170	D-CRLMC/14442/2026 CRLMC/1643/2026	PINKY @ PINKI SINGH VS	TANMAY MISHRA VS	JHARSUGUDA SADAR /558 /2024 PRESIDING OFFICER,OPID COURT,SAM

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/14339/2026 CRLMC/1644/2026	STATE OF ODISHA (OPID) PARSU @ NANDAKISHORE HANANGA @ HANHAGA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CT/0000005/2024 KHUNTUNI /117 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000112/2024
172	D-CRLMC/14370/2026 CRLMC/1645/2026	DULLAVA MEHER VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	//0 A.D.J.,BARGARH(Bargarh) CRREV/0000020/2022
173	D-CRLMP/14195/2026 CRLMP/659/2026	SUDHAKAR PATEL VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SUNDARGARH TOWN /108 /2026 () //
174	D-CRLMP/13035/2026 CRLMP/660/2026	XXX (MOTHER OF THE VICTIM) VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /93 /2026 () //
175	D-CRLMP/13193/2026 CRLMP/661/2026	SAPAN KUMAR ADHIKARI VS STATE OF ODISHA	SUCHISMITA SARANGI VS	JAGATSINGPUR /4 /2026 () //
176	D-CRLMP/12924/2026 CRLMP/662/2026	SASMITA SAHOO VS STATE OF ODISHA	SANTOSH SAHOO VS	TANGI /210 /2025 () //
177	D-CRLMP/12514/2026 CRLMP/663/2026	SACHIDANANDA SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	BARI RAMCHANDRAPUR /3 /2026 () //
178	D-CRLMP/13230/2026 CRLMP/664/2026	ARUN KUMAR GHOSH VS STATE OF ODISHA	SAMVIT MOHANTY VS	//0 () //
179	D-CRLMP/14309/2026 CRLMP/665/2026	J. RAMAKRISHNA PATRA VS STATE OF ODISHA	JITENDRA KUMAR NAIK VS	//0 () //
180	D-CRLMP/11495/2026 CRLMP/666/2026	RAJENDRA PRASAD VS STATE OF ODISHA	SATYABRATA DASH VS	//0 () //
181	D-CRLMP/11332/2026 CRLMP/667/2026	INFORMANT VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALAJANA ICC/0000035/2020

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMP/14162/2026 CRLMP/668/2026	RANJAN SWAIN VS STATE OF ODISHA	BIDISHA SAHU VS	// () //
183	D-CRLREV/40849/2025 CRLREV/366/2026	BISWANATH PARIDA@TUNA VS PADMANAVA PRUSTY	SIDHESWAR RATH VS	//0 A.D.J.,ODAGAON(Nayagarh) CRA/0000016/2019
184	D-CRLREV/9446/2026 CRLREV/367/2026	BISHNUDUTTA PATTANAIK VS STATE OF ODISHA	MIHIR KANTA RATH VS	//0 A.D.J.,DHENKANAL(Dhenkanal) CRA/0000010/2022
185	D-CRLREV/9642/2026 CRLREV/368/2026	BIJAYALAXMI DASH VS STATE OF ODISHA	SOMA PATNAIK VS	LALBAG /259 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000743/2024
186	D-CRP/21337/2026 CRP/27/2026	IDBI BANK LIMITED VS K. KIRAN PATRA	RAKESH SAHU VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000013/2021
187	D-FAO/21882/2026 FAO/579/2026	DUSMANTA KUMAR SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002401/2017
188	D-FAO/21884/2026 FAO/580/2026	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000316/2015
189	D-FAO/22247/2026 FAO/581/2026	SAROJ KUMAR ROUT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000348/2025
190	D-FAO/21459/2026 FAO/582/2026	M.C. OF NUAGAON U.P. (M.E.) SCHOOL, NUAGAON, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0002065/2017
191	D-FAO/21462/2026 FAO/583/2026	M.C. OF CHHAGAON U.P. (M.E.) SCHOOL, CHHAGAON, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001930/2017
192	D-FAO/21465/2026 FAO/584/2026	M.C. OF BADA ANLO U.P. (M.E.) SCHOOL, PURI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001950/2017
193	D-FAO/21469/2026	M.C. OF BALARAMPUR AND MUNDABAI U.P. (M.E.) SCHOOL, PURI	MAHENDRA KUMAR SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/585/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0002059/2017
194	D-FAO/22203/2026 FAO/586/2026	PUSPARAJ MEHER VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000693/2013
195	D-MACA/13390/2026 MACA/458/2026	D.M.,ORIENTAL INSURANCE CO. LTD., BERHAMPUR VS CH.GOPAL REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000222/2022
196	D-MACA/13413/2026 MACA/459/2026	D.M.,ORIENTAL INSURANCE CO. LTD.,GANJAM VS P. SABITRI REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000223/2022
197	D-MACA/13433/2026 MACA/460/2026	D.M.,ORIENTAL INSURANCE CO. LTD.,GANJAM VS CHINAPANA ADIAMMA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000385/2022
198	D-MACA/13442/2026 MACA/461/2026	D.M.,ORIENTAL INSURANCE CO. LTD., GANJAM VS UMUDI DALAMA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000224/2022
199	D-MACA/13446/2026 MACA/462/2026	D.M.,ORIENTAL INSURANCE CO. LTD., GANJAM VS BINGI NILAKANTHA REDDY	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000386/2022
200	D-MACA/13454/2026 MACA/463/2026	D.M.,ORIENTAL INSURANCE CO. LTD.,GANJAM VS BINGI EGNESU REDDY @ IGNESHU	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000384/2022
201	D-MACA/13512/2026 MACA/464/2026	BASANTI ROUT VS BIKRAMADITYA KAR	KAPILA CHARAN NAYAK VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000186/2010
202	D-MACA/14441/2026 MACA/465/2026	D.M., M/S. NATIONAL INSURANCE CO.LTD.,MANGALABAG,CUTTACK VS RABINARAYANA PANDA	G.P.DUTTA VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000085/2013
203	D-MACA/17480/2026 MACA/466/2026	D.M., LEGAL CELL, ORIENTAL INSURANCE CO. LTD., SAMBALPUR VS SUNITA DEOGAM	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000042/2024
204	D-MACA/21513/2026 MACA/467/2026	SANJU SAHOO VS	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-MACA/17633/2026 MACA/468/2026	BHAKTA BATSAL DALASINGHRAY MAMATA BARIK VS SANTOSH BARIK	KAPILA CHARAN NAYAK VS	Mac/0000039/2019 // 1ST M.A.C.T., JAJPUR(Jajapur)
206	D-MACA/21174/2026 MACA/469/2026	JAGAN KUMAR SAHOO VS BINODINI MOHAPATRA	BISWAJIT MOHANTY VS	Mac/0000160/2018 // II MACT,CUTTACK(Cuttack)
207	D-MATA/21512/2026 MATA/181/2026	SISHIRA KUMAR PATTANAIAK VS BHAGYALAXMI PATTANAIAK	RAJENDRA KUMAR PRADHAN VS	Mac/0000376/2019 // JUDGE, FAMILY COURT, NAYAGARH(N
208	D-RSA/22612/2026 RSA/253/2026	MANJULATA RATH VS ABHAYA KUMAR RATH	DEBASIS TRIPATHY VS	CP/0000159/2023 // A.D.J.,KENDRAPARA(Kendrapara)
209	D-RSA/6821/2026 RSA/254/2026	SK.TALIM ALI VS HINDUSTAN PETROLEUM CORPORATION LTD.,BHUBANESWAR	MANOJ KUMAR PATI VS	RFA/0000010/2025 // A.D.J.,CHANDIKHOLE(Jajapur)
210	D-RVWPET/20500/2026 RVWPET/122/2026	MAHANADI COAL FIELDS LTD., BURLA,SAMBALPUR VS RATNAKAR NAYAK	HARIPAD MOHANTY VS	RFA/0000052/2023 // ()
211	D-RVWPET/20504/2026 RVWPET/123/2026	MAHANADI COALFIELDS LTD., BURLA VS ANTRIKSH JHA	HARIPAD MOHANTY VS	// // ()
212	D-RVWPET/20476/2026 RVWPET/124/2026	MAHANADI COALFIELDS LTD., BURLA,SAMBALPUR VS CHINMAYA PASAYAT	HARIPAD MOHANTY VS	// // ()
213	D-RVWPET/20483/2026 RVWPET/125/2026	MAHANADI COALFIELDS LTD., BURLA,SAMBALPUR VS SUNIL KUMAR SETH	HARIPAD MOHANTY VS	// // ()
214	D-RVWPET/20492/2026 RVWPET/126/2026	MAHANADI COALFIELDS LTD., BURLA,SAMBALPUR VS PRABHAKAR NAYAK	HARIPAD MOHANTY VS	// // ()
215	D-RVWPET/20494/2026 RVWPET/127/2026	MAHANADI COALFIELDS LTD., BURLA,SAMBALPUR VS MUKESH RANJAN GAUDA	HARIPAD MOHANTY VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-RVWPET/20496/2026 RVWPET/128/2026	MAHANADI COALFIELDS LTD., BURLA,SAMBALPUR VS SUVENDU KUMAR PATRO	HARIPAD MOHANTY VS	// 0 //
217	D-RVWPET/20498/2026 RVWPET/129/2026	MAHANADI COALFIELDS LTD., BURLA,SAMBALPUR VS SUDAM NAHAK	HARIPAD MOHANTY VS	// 0 //
218	D-RVWPET/14643/2026 RVWPET/130/2026	BISHNU CHARAN BEHERA VS HARI HARA GURU	ADV. VS	// 0 //
219	D-TRPCRL/14106/2026 TRPCRL/46/2026	SANDEEP SARKAR VS SARADA BOSE	MANA MOHAN PATTANAIAK VS	//0 JUDGE FAMILY COURT,ROURKELA(Su Crp/0000020/2026
220	D-WA/20226/2026 WA/752/2026	STATE OF ODISHA VS SANDHYARANI SAHU	SAROJ KUMAR JEE,A.G.A VS	// 0 //
221	D-WA/20441/2026 WA/753/2026	STATE OF ODISHA VS ATANU KUMAR SAHOO	SAROJ KUMAR JEE,A.G.A VS	// 0 //
222	D-WA/20615/2026 WA/754/2026	STATE OF ODISHA VS PRABHAT RANJAN MOHANTY	AISHWARYA DASH,A.S.C VS	// 0 //
223	D-WA/13761/2026 WA/755/2026	GOKULANANDA MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
224	D-WA/20616/2026 WA/756/2026	STATE OF ODISHA VS HARA PRASAD PANDA	AISHWARYA DASH,A.S.C VS	// 0 //
225	D-WA/20641/2026 WA/757/2026	STATE OF ODISHA VS SRABANA KUMAR DASH	AISHWARYA DASH,A.S.C VS	// 0 //
226	D-WA/20643/2026 WA/758/2026	STATE OF ODISHA VS RAGHUNATH BARIK	DEBASHIS TRIPATHY,A.G.A VS	// 0 //
227	D-WA/20644/2026	NIBEDITA DASH	KISHORE CHANDRA RAJGURU MOHAPATRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/759/2026	VS STATE OF ODISHA	VS	0 //
228	D-WA/21749/2026 WA/760/2026	PRABHAT KUMAR MALLIK VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
229	D-WA/20442/2026 WA/761/2026	STATE OF ODISHA STATE OF ODISHA VS PRASANTA KUMAR BARAL	SAROJ KUMAR JEE,A.G.A VS	// 0 //
230	D-WP(C)/20695/2026 WP(C)/15457/2026	SANJOGA JENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
231	D-WP(C)/20699/2026 WP(C)/15458/2026	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
232	D-WP(C)/15535/2026 WP(C)/15459/2026	M/S MAA SANTOSHI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	GURUDUTTA KAR VS	// 0 //
233	D-WP(C)/21006/2026 WP(C)/15460/2026	HARIHARA PANDA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
234	D-WP(C)/16201/2026 WP(C)/15461/2026	RAMA CHANDRA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
235	D-WP(C)/19561/2026 WP(C)/15462/2026	RABI CHARAN MISHRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
236	D-WP(C)/22198/2026 WP(C)/15463/2026	SOUDAMINI DASH VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
237	D-WP(C)/21090/2026 WP(C)/15464/2026	VAJRA BIOMETRIX PVT. LTD, HYDERABAD VS STATE OF ODISHA	Mohammed Faradish VS	// 0 //
238	D-WP(C)/17295/2026 WP(C)/15465/2026	SARAT KUMAR DASH VS	JAGAMOHAN PATTANAIAK VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/22542/2026 WP(C)/15466/2026	UNION OF INDIA BHABESH KUMAR GHOSH VS STATE OF ODISHA	AMIT PATTNAIK VS	// // 0 //
240	D-WP(C)/20328/2026 WP(C)/15467/2026	RANJIT KUMAR RAY @ RANAJIT KUMAR RAY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
241	D-WP(C)/21172/2026 WP(C)/15468/2026	DR. SANTILATA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
242	D-WP(C)/19657/2026 WP(C)/15469/2026	SUSANT KUMAR SWAIN VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
243	D-WP(C)/21694/2026 WP(C)/15470/2026	NIRMALADEVI PODDAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
244	D-WP(C)/21663/2026 WP(C)/15471/2026	SARALA KUMARI PATTNAIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
245	D-WP(C)/22068/2026 WP(C)/15472/2026	SANJAY PANDEY VS BANK OF BARODA, GUJURAT	GYANA RANJAN MAHAPATRA VS	// 0 //
246	D-WP(C)/20302/2026 WP(C)/15473/2026	PRAVAJEET SINGH SALUJA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
247	D-WP(C)/21176/2026 WP(C)/15474/2026	PRIYANATH SHARMA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
248	D-WP(C)/20770/2026 WP(C)/15475/2026	NANA SOREN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
249	D-WP(C)/22278/2026 WP(C)/15476/2026	SUDHANSU KUMAR MOHAPATRA VS SOURMENDRA KUMAR MOHAPATRA	SAMAPIKA MISHRA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/20462/2026 WP(C)/15477/2026	ABDUL TAUFIQUE KHAN VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
251	D-WP(C)/22393/2026 WP(C)/15478/2026	DR. BHAKTI DEEPAK PATNAIK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
252	D-WP(C)/20890/2026 WP(C)/15479/2026	BASANTA KUMAR MAHALIK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
253	D-WP(C)/21199/2026 WP(C)/15480/2026	ASISH KUMAR PRATIHARI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
254	D-WP(C)/22103/2026 WP(C)/15481/2026	DR.RAKESH KUMAR PATI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
255	D-WP(C)/20322/2026 WP(C)/15482/2026	SANATAN PARIDA VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS	// 0 //
256	D-WP(C)/21305/2026 WP(C)/15483/2026	BASANTA KUMAR MAHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
257	D-WP(C)/22223/2026 WP(C)/15484/2026	PUSPALATA MISHRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
258	D-WP(C)/22225/2026 WP(C)/15485/2026	MONALISHA RATH VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
259	D-WP(C)/22013/2026 WP(C)/15486/2026	FAKIR CHARAN MAHARANA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
260	D-WP(C)/22231/2026 WP(C)/15487/2026	TUNU CHARAN SAHOO VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
261	D-WP(C)/9025/2026	DEBARCHAN NAIK	JANARDAN NAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15488/2026	VS C.M.D., MAHANADI COALFIELDS LTD. (M.C.L.) REGISTERED OFFICE, SAMBALPUR	VS	0 //
262	D-WP(C)/20685/2026 WP(C)/15489/2026	SANJAYA KUMAR BARAL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
263	D-WP(C)/22277/2026 WP(C)/15490/2026	PUJASMITA PRADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
264	D-WP(C)/22516/2026 WP(C)/15491/2026	M/S. KRISHNA TRADERS, CUTTACK VS CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
265	D-WP(C)/20701/2026 WP(C)/15492/2026	LAXMI PRADHAN VS STATE OF ODISHA	LAMBODAR ACHARI VS	// 0 //
266	D-WP(C)/21625/2026 WP(C)/15493/2026	MANDAKINI KHATUA VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //
267	D-WP(C)/21558/2026 WP(C)/15494/2026	ASHUTOSH HOTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
268	D-WP(C)/21561/2026 WP(C)/15495/2026	PRADIP RANA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
269	D-WP(C)/20729/2026 WP(C)/15496/2026	SIBA DALBEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
270	D-WP(C)/21564/2026 WP(C)/15497/2026	MANJUSHA MAJHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
271	D-WP(C)/21586/2026 WP(C)/15498/2026	ACHINTA KUMAR MAITY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
272	D-WP(C)/10497/2026 WP(C)/15499/2026	NIRUPAMA MOHAPATRA VS	PANCHANAN SAHOO VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/21941/2026 WP(C)/15500/2026	STATE OF ORISSA RAJESH KUMAR SAHU VS	SOURAV DAS VS	// // ()
274	D-WP(C)/22822/2026 WP(C)/15501/2026	STATE OF ODISHA RAJU MEHER VS	SANJAYA KUMAR PANIGRAHI VS	// // ()
275	D-WP(C)/22336/2026 WP(C)/15502/2026	STATE OF ODISHA M/S.DAKSHYA CONSTRUCTION, CUTTACK VS	ANUP KUMAR PATTNAIK VS	// // ()
276	D-WP(C)/21958/2026 WP(C)/15503/2026	STATE OF ODISHA SUKANTI BISWAL VS	SIDHANT DAS VS	// // ()
277	D-WP(C)/19394/2026 WP(C)/15504/2026	STATE OF ODISHA RINKI SARAKA VS	SANTOSH KUMAR DASH VS	// // ()
278	D-WP(C)/22510/2026 WP(C)/15505/2026	STATE OF ODISHA M/S. KRISHNA TRADERS, CUTTACK VS	ITISHREE TRIPATHY VS	// // ()
279	D-WP(C)/16010/2026 WP(C)/15506/2026	CHIEF COMMISSIONER, CT AND GST, ODISHA KAILASH CHANDRA MISHRA VS	GOPINATH MISHRA VS	// // ()
280	D-WP(C)/21745/2026 WP(C)/15507/2026	STATE OF ODISHA SRIDHAR BEHERA VS	NIRANJAN LENKA VS	// // ()
281	D-WP(C)/20212/2026 WP(C)/15508/2026	STATE OF ODISHA LATIFA KHATUN VS	CHANDRAKANTA NAYAK VS	// // ()
282	D-WP(C)/20779/2026 WP(C)/15509/2026	STATE OF ODISHA AKHILA CHANDRA PATEL VS	BHABARANJAN KAR VS	// // ()
283	D-WP(C)/16637/2026 WP(C)/15510/2026	GOVT.OF ORISSA PUSPAKANTA DAS VS	ASHUTOSH DAS VS	// // ()
		ODISHA INFORMATION COMMISSION, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/21821/2026 WP(C)/15511/2026	MAHIMA MANJARI SWAIN VS STATE OF ODISHA	ALEKH CHANDRA MOHANTY VS	// 0 //
285	D-WP(C)/20870/2026 WP(C)/15512/2026	SANJAY KUMAR PRADHAN VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
286	D-WP(C)/22389/2026 WP(C)/15513/2026	CHANDRAKALA BEJ VS UNION OF INDIA	GOUTAM KUMAR ACHARYA VS	// 0 //
287	D-WP(C)/22832/2026 WP(C)/15514/2026	DIPTI KUMAR PATTANAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
288	D-WP(C)/22220/2026 WP(C)/15515/2026	SATYA RANJAN ROUT VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
289	D-WP(C)/22076/2026 WP(C)/15516/2026	CHANDRA SEKHAR BEURA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
290	D-WP(C)/20872/2026 WP(C)/15517/2026	ARUN @ ARUNA BEHERA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
291	D-WP(C)/22222/2026 WP(C)/15518/2026	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
292	D-WP(C)/21900/2026 WP(C)/15519/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
293	D-WP(C)/22090/2026 WP(C)/15520/2026	JEEBAN KUMAR NATH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
294	D-WP(C)/22224/2026 WP(C)/15521/2026	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
295	D-WP(C)/22507/2026	PANCHANAN SAHU	TUSHAR KANTA NAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15522/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/22133/2026 WP(C)/15523/2026	M/S.REETA STRUCTURALS PVT.LTD, PURI VS SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	AMIT PRASAD BOSE VS	// 0 //
297	D-WP(C)/21974/2026 WP(C)/15524/2026	MALAYA MOHARANA VS UNION BANK OF INDIA	SUDEEPTA KUMAR SINGH VS	// 0 //
298	D-WP(C)/22228/2026 WP(C)/15525/2026	SATYA RANJAN ROUT VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
299	D-WP(C)/22111/2026 WP(C)/15526/2026	DHIRENDRA KUMAR MOHAPATRA VS REGISTRAR, UTKAL UNIVERSITY, VANIVIHAR, BHUBANESWAR	SAMVIT MOHANTY VS	// 0 //
300	D-WP(C)/22229/2026 WP(C)/15527/2026	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
301	D-WP(C)/22030/2026 WP(C)/15528/2026	RASANA RANA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
302	D-WP(C)/22206/2026 WP(C)/15529/2026	DR.PRADEEPTA KUMAR PANDA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
303	D-WP(C)/20874/2026 WP(C)/15530/2026	CHOUDHURY ROUT VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
304	D-WP(C)/22180/2026 WP(C)/15531/2026	SANJUKTA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
305	D-WP(C)/20888/2026 WP(C)/15532/2026	SRINATH NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
306	D-WP(C)/22230/2026 WP(C)/15533/2026	CHANDRA SEKHAR PRADHAN VS	DEBAKANT MOHANTY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/20370/2026 WP(C)/15534/2026	STATE OF ODISHA MANORANJAN DAS VS	DR. JITENDRA KUMAR LENKA VS	// // 0
308	D-WP(C)/20994/2026 WP(C)/15535/2026	STATE OF ODISHA SUCHISMITA COLLEGE OF NURSING AND RESEARCH, JAJPUR VS	SUBHANKAR ROUT VS	// // 0
309	D-WP(C)/22387/2026 WP(C)/15536/2026	STATE OF ODISHA CHITTARANJAN BERA VS	LAXMIKANTA TRIPATHY VS	// // 0
310	D-WP(C)/21348/2026 WP(C)/15537/2026	STATE OF ODISHA RASMITA SAHOO VS	BIBHUTI BHUSAN PATTNAYAK VS	// // 0
311	D-WP(C)/22038/2026 WP(C)/15538/2026	AROOP SINGH SAMANTARAY NILANCHALA PADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
312	D-WP(C)/22270/2026 WP(C)/15539/2026	STATE OF ODISHA SUDESHNA BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
313	D-WP(C)/22168/2026 WP(C)/15540/2026	STATE OF ODISHA SATYABADI SCHOOL OF INTEGRAL EDUCATION, SAKHIGOPAL, ORISSAN RURAL VS	INTSAR KUMAR SINGH VS	// // 0
314	D-WP(C)/21374/2026 WP(C)/15541/2026	SOMANATH BEHERA KABINDRA KUMAR PANDA VS	SUSHREE SANGITA PASAYAT VS	// // 0
315	D-WP(C)/22044/2026 WP(C)/15542/2026	STATE OF ODISHA AKSHAYA KUMAR SAMAL VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
316	D-WP(C)/22159/2026 WP(C)/15543/2026	STATE OF ODISHA RANJAN KUMAR PARIDA VS	BISHNU PRASAD PRADHAN VS	// // 0
317	D-WP(C)/22045/2026 WP(C)/15544/2026	STATE OF ODISHA KARTIKESWAR BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/21020/2026 WP(C)/15545/2026	JAYERA BIBI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
319	D-WP(C)/22802/2026 WP(C)/15546/2026	SANDEEP KUMAR BEURA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
320	D-WP(C)/22144/2026 WP(C)/15547/2026	ASHOK KUMAR SAHOO VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/22048/2026 WP(C)/15548/2026	ANANTA CHARAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
322	D-WP(C)/22373/2026 WP(C)/15549/2026	RUBINA NAYAK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
323	D-WP(C)/20814/2026 WP(C)/15550/2026	SADHU CHANDRA @ CHARAN TURUK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
324	D-WP(C)/21146/2026 WP(C)/15551/2026	DEEPAK KUMAR BHOI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
325	D-WP(C)/22058/2026 WP(C)/15552/2026	DEBARAJ SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
326	D-WP(C)/7992/2026 WP(C)/15553/2026	RAJENDRA MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
327	D-WP(C)/21504/2026 WP(C)/15554/2026	PRATYUSH MISHRA VS THE INSTITUTE OF COMPANY SECRETARIES OF INDIA(ICSI),22, NEW DELHI	PADMALAYA MOHAPATRA VS	// 0 //
328	D-WP(C)/22416/2026 WP(C)/15555/2026	AKSHYA KUMAR ROUT VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
329	D-WP(C)/22418/2026	SURJYA NARAYAN BEHERA	ATUL TRIPATHY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15556/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/16465/2026 WP(C)/15557/2026	PRAVATA KUMAR RAY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
331	D-WP(C)/18525/2026 WP(C)/15558/2026	RASHMI RANJITA PANDA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
332	D-WP(C)/16891/2026 WP(C)/15559/2026	ARUN KUMAR SINGH SAMANTA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
333	D-WP(C)/22018/2026 WP(C)/15560/2026	PRASAN KUMAR NAYAK VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
334	D-WP(C)/20841/2026 WP(C)/15561/2026	SWAPNARANI SAMANTRAY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
335	D-WP(C)/22021/2026 WP(C)/15562/2026	BRAJA KISHORE JENA VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
336	D-WP(C)/22257/2026 WP(C)/15563/2026	JAGANNATH TRIPATHY VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
337	D-WP(C)/22798/2026 WP(C)/15564/2026	BIPLAB PARIDA @ BIPLAB KISHORI PARIDA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
338	D-WP(C)/22720/2026 WP(C)/15565/2026	KALINGA INSTITUTE OF MANAGEMENT AND TECHNOLOGY, BHUBANESWAR VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
339	D-WP(C)/21427/2026 WP(C)/15566/2026	A. KISHAN PATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
340	D-WP(C)/19823/2026 WP(C)/15567/2026	M/S.FRONTLINE EX-SERVICEMEN BUREAU, BHUBANESWAR VS	SUBASH MANSINGH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/22026/2026 WP(C)/15568/2026	UNION OF INDIA SIDHARTHA SANKAR DASH VS UNION OF INDIA	SHREYANSH RAJGURU VS	// // ()
342	D-WP(C)/22619/2026 WP(C)/15569/2026	SACHIN AGRAWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// ()
343	D-WP(C)/21189/2026 WP(C)/15570/2026	PRADEEPTA KUMAR PRADHAN VS STATE OF ODISHA	BIPLABA MOHANTY VS	// ()
344	D-WP(C)/21403/2026 WP(C)/15571/2026	CANARA BANK, ASSET RECOVERY BRANCH, ARM CUTTACK VS STATE OF ODISHA	SRIBATSA SAHOO VS	// ()
345	D-WP(C)/22693/2026 WP(C)/15572/2026	BISWANATH KARKARIA VS STATE TAX OFFICER, CT AND GST, RAGAGADA CIRCLE, RAYAGADA	ITISHREE TRIPATHY VS	// ()
346	D-WP(C)/21430/2026 WP(C)/15573/2026	CANARA BANK, ASSET RECOVERY BRANCH, ARM CUTTACK VS STATE OF ODISHA	SRIBATSA SAHOO VS	// ()
347	D-WP(C)/22024/2026 WP(C)/15574/2026	PARAMANANDA DALAI VS STATE OF ODISHA	RABINDRANATH BARIK VS	// ()
348	D-WP(C)/20463/2026 WP(C)/15575/2026	GOURI JENA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// ()
349	D-WP(C)/21197/2026 WP(C)/15576/2026	PAULA SAGAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// ()
350	D-WP(C)/20907/2026 WP(C)/15577/2026	KARTIK PATRA VS STATE OF ODISHA	SANGRAM MISHRA VS	// ()
351	D-WP(C)/22331/2026 WP(C)/15578/2026	NIRMAL HALABA VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/22402/2026 WP(C)/15579/2026	SANJUKTA NAYAK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
353	D-WP(C)/20908/2026 WP(C)/15580/2026	KALI CHARANA RANA VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
354	D-WP(C)/7989/2026 WP(C)/15581/2026	SIBA PRASAD RATH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
355	D-WP(C)/21224/2026 WP(C)/15582/2026	UMANANDAN ACHARYA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
356	D-WP(C)/7990/2026 WP(C)/15583/2026	SARAT CHANDRA MAHARANA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
357	D-WP(C)/22027/2026 WP(C)/15584/2026	KHAGESWAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
358	D-WP(C)/22011/2026 WP(C)/15585/2026	KUMAR SWAIN VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
359	D-WP(C)/22459/2026 WP(C)/15586/2026	MEENA DEI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
360	D-WP(C)/20910/2026 WP(C)/15587/2026	BISWANATH JENA VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
361	D-WP(C)/7991/2026 WP(C)/15588/2026	SASWATI SOUMYA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
362	D-WP(C)/22696/2026 WP(C)/15589/2026	AJAY MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
363	D-WP(C)/22012/2026	DEEPAK KUMAR SINHA	SANJIB KUMAR RATH	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15590/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/17575/2026 WP(C)/15591/2026	SURENDRANATHA PRUSTY VS CHIEF EXECUTIVE OFFICER, TPCODL, BHUBANESWAR	SANGRAM KESHARI MISHRA VS	// 0 //
365	D-WP(C)/22036/2026 WP(C)/15592/2026	PADMA CHARAN BISWAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
366	D-WP(C)/22025/2026 WP(C)/15593/2026	SMRUTI REKHA MOHANTY VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
367	D-WP(C)/22703/2026 WP(C)/15594/2026	AJAY MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
368	D-WP(C)/22051/2026 WP(C)/15595/2026	SANJEEB KUMAR PADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
369	D-WP(C)/20058/2026 WP(C)/15596/2026	BASANTA KUMAR NAYAK VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
370	D-WP(C)/22071/2026 WP(C)/15597/2026	SAROJ KUMAR MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
371	D-WP(C)/20196/2026 WP(C)/15598/2026	PRASANNA KUMAR PRADHAN @ BABULI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
372	D-WP(C)/22763/2026 WP(C)/15599/2026	MANAS KUMAR BASTIA VS EXCISE COMMISSIONER, CUTTACK, ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
373	D-WP(C)/22705/2026 WP(C)/15600/2026	DEEPAK ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
374	D-WP(C)/20919/2026 WP(C)/15601/2026	SOUDAMINI PATRA VS	LAMBODOR ACHARI VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/22410/2026 WP(C)/15602/2026	STATE OF ODISHA PANCHAYAT STARIYA SANGHA, TEISIPUR PANCHAYAT, PURI VS	SAROJ KUMAR PADHI VS	// // 0
376	D-WP(C)/22052/2026 WP(C)/15603/2026	STATE OF ODISHA ALEKHA CHARAN MALLICK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
377	D-WP(C)/21596/2026 WP(C)/15604/2026	STATE OF ODISHA RAMESH CHANDRA SETHI VS	PABITRA KUMAR NAYAK VS	// // 0
378	D-WP(C)/20921/2026 WP(C)/15605/2026	STATE OF ODISHA SWOSTIPRIYA SWAIN VS	SWAGAT MISHRA VS	// // 0
379	D-WP(C)/21600/2026 WP(C)/15606/2026	PEGASUS ASSETS RECONSTRUCTION PVT LTD SHYAMLAL BHOI VS	PABITRA KUMAR NAYAK VS	// // 0
380	D-WP(C)/22824/2026 WP(C)/15607/2026	STATE OF ODISHA BISWA RANJAN PARIDA VS	AMITABH MISHRA VS	// // 0
381	D-WP(C)/21603/2026 WP(C)/15608/2026	OFFICE OF THE HON.BLE LOKAYUKTA, ODISHA RAHAS @ RAHASA MIRDHA VS	PABITRA KUMAR NAYAK VS	// // 0
382	D-WP(C)/22055/2026 WP(C)/15609/2026	STATE OF ODISHA BOINA SHANKAR VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
383	D-WP(C)/21613/2026 WP(C)/15610/2026	STATE OF ODISHA JAGANNATH RATH KISHAN VS	PABITRA KUMAR NAYAK VS	// // 0
384	D-WP(C)/21718/2026 WP(C)/15611/2026	STATE OF ODISHA HARIHAR MALLICK @ MALIK VS	MRUGANKA MAULI PATNAIK VS	// // 0
385	D-WP(C)/22444/2026 WP(C)/15612/2026	BABAJI MALLICK @ MALIK SANJEEB MISHRA VS	DEBAKANTA MOHANTY VS	// // 0
		TAHASILDAR, BHUBANESWAR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/22450/2026 WP(C)/15613/2026	ASHAMANJARI TRIPATHY @ MISHRA VS TAHASILDAR, BHUBANESWAR	DEBAKANTA MOHANTY VS	// 0 //
387	D-WP(C)/22454/2026 WP(C)/15614/2026	TRAILOKYA MISHRA VS TAHASILDAR, BHUBANESWAR	DEBAKANTA MOHANTY VS	// 0 //
388	D-WP(C)/22458/2026 WP(C)/15615/2026	KUNTALA MISHRA VS TAHASILDAR, BHUBANESWAR	DEBAKANTA MOHANTY VS	// 0 //
389	D-WP(C)/22129/2026 WP(C)/15616/2026	SURESH KUMAR BANTHIA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
390	D-WP(C)/22708/2026 WP(C)/15617/2026	BARSARANI BARLA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
391	D-WP(C)/21924/2026 WP(C)/15618/2026	UNION OF INDIA VS BIKASH AGRAWAL	DEEPAK GOCHHAYAT VS	// 0 //
392	D-WP(C)/20978/2026 WP(C)/15619/2026	SITA DANSENENA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
393	D-WP(C)/22138/2026 WP(C)/15620/2026	BIJAYA KUMAR PRADHAN VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
394	D-WP(C)/22709/2026 WP(C)/15621/2026	SUNAFULA MAHANANDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
395	D-WP(C)/22538/2026 WP(C)/15622/2026	NARENDRAR ROHIDAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
396	D-WP(C)/22663/2026 WP(C)/15623/2026	M/S KONARK STEEL INDUSTRIES PRIVATE LIMITED, ROURKELA VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
397	D-WP(C)/18132/2026	JUBA JYOTI JUBAK SANGHA, KHORDA	PRANAYA KUMAR MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/15624/2026	VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	VS	0 //
398	D-WP(C)/22276/2026 WP(C)/15625/2026	SRIMANTA MANNA VS STATE OF ODISHA	DURGA PRASAD JENA VS	// 0 //
399	D-WP(C)/20929/2026 WP(C)/15626/2026	SUSAMA NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
400	D-WP(C)/21167/2026 WP(C)/15627/2026	SADANANDA NAYAK VS STATE OF ODISHA		// 0 //
401	D-WP(C)/22712/2026 WP(C)/15628/2026	SURYABANTI ORAM VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
402	D-WP(C)/21395/2026 WP(C)/15629/2026	RATIKANTA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
403	D-WP(C)/22175/2026 WP(C)/15630/2026	AZAD DASH VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BHUBANESWAR	BAIDHAR SAHOO VS	// 0 //
404	D-WP(C)/22170/2026 WP(C)/15631/2026	BHASKAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
405	D-WP(C)/22713/2026 WP(C)/15632/2026	BIJAY MUNDA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	// 0 //
406	D-WP(C)/21461/2026 WP(C)/15633/2026	LABANYABATI PATRA VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //
407	D-WP(C)/22176/2026 WP(C)/15634/2026	BHAGABAN CHARAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
408	D-WP(C)/21467/2026 WP(C)/15635/2026	SWAGATIKA SAHU VS	SIDHARTH SANKAR MOHAPATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/20951/2026 WP(C)/15636/2026	STATE OF ODISHA BARUNA BHOI VS	MANOJ KUMAR MOHANTY VS	// // 0
410	D-WP(C)/21472/2026 WP(C)/15637/2026	STATE OF ODISHA NAMRITA PAIKROY VS	SIDHARTH SANKAR MOHAPATRA VS	// // 0
411	D-WP(C)/22674/2026 WP(C)/15638/2026	STATE OF ODISHA DILEEP KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // 0
412	D-WP(C)/22907/2026 WP(C)/15639/2026	STATE OF ODISHA UMESH KUMAR SHARMA @ UMESH SHARMA VS	MOHAMMED MUSTAQ ANSARI VS	// // 0
413	D-WP(C)/21598/2026 WP(C)/15640/2026	SUDHANJALI MISHRA DASHARATHA MUNDA VS	PABITRA KUMAR NAYAK VS	// // 0
414	D-WP(C)/20953/2026 WP(C)/15641/2026	STATE OF ODISHA DRUPATI PADHAN VS	MANOJ KUMAR PANDA VS	// // 0
415	D-WP(C)/22413/2026 WP(C)/15642/2026	STATE OF ODISHA M/S. ATMAN SANIFITTINGS PVT. LTD., CUTTACK VS	PRATIK DASH VS	// // 0
416	D-WP(C)/21611/2026 WP(C)/15643/2026	GENERAL MANAGER AND ZONAL HEAD, CHAIRPERSON (ZOCCF), BANK OF BARODA, BHUBANESWAR USHA HARA VS	PABITRA KUMAR NAYAK VS	// // 0
417	D-WP(C)/22676/2026 WP(C)/15644/2026	STATE OF ODISHA DILEEP KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // 0
418	D-WP(C)/22784/2026 WP(C)/15645/2026	STATE OF ODISHA GAGAN BEHARI JENA VS	ASHOK KUMAR SAHOO VS	// // 0
419	D-WP(C)/22304/2026 WP(C)/15646/2026	STATE OF ODISHA MAA TARENI SHG, BADANGA, JAGATSINGHPUR VS	TUSAR KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/22192/2026 WP(C)/15647/2026	MANOJ KUMAR DAS VS TPSODL, BERHAMPUR, GANJAM	GYANA RANJAN SETHI VS	// 0 //
421	D-WP(C)/22769/2026 WP(C)/15648/2026	BIPIN BEHARI JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
422	D-WP(C)/22786/2026 WP(C)/15649/2026	SURESH JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
423	D-WP(C)/22491/2026 WP(C)/15650/2026	MAYADHAR SABAR VS UNION OF INDIA	SASWATI MOHAPATRA VS	// 0 //
424	D-WP(C)/22905/2026 WP(C)/15651/2026	ADEITA KUMAR PARIDA VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //
425	D-WP(C)/21913/2026 WP(C)/15652/2026	HARIHAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
426	D-WPCRL/14059/2026 WPCRL/62/2026	ARCHANA BEHERA VS STATE OF ODISHA	SANDIPAN MISHRA VS	//0 0 //
427	D-WPCRL/14657/2026 WPCRL/63/2026	PRASANTA KUMAR PATRA VS STATE OF ODISHA	GOURAV DASH VS	//0 0 //
428	D-ABLAPL/14295/2026 ABLAPL/5522/2026	BENUDHAR PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	FATEGARH /358 /2025 0 //
429	D-ABLAPL/14210/2026 ABLAPL/5523/2026	MANORANJAN MALLICK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /78 /2018 0 //
430	D-ABLAPL/14214/2026 ABLAPL/5524/2026	TULASI DHANA SEKHAR VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	JANKIA P.S. /220 /2026 0 //
431	D-ABLAPL/14216/2026	GULSAN ALLI @ GULSAN HIDAYAT ALLI	KASHINATH PATTANAIAK	JAGATPUR /113 /2009

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5525/2026	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/14219/2026 ABLAPL/5526/2026	KALI PRASAD MISHRA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /253 /2026 () //
433	D-ABLAPL/14093/2026 ABLAPL/5527/2026	MAHAMMAD SARAFARAJ @ PAPLU KHAN VS STATE OF ODISHA	MANORANJAN DAS VS	HINDOL /114 /2026 () //
434	D-ABLAPL/14321/2026 ABLAPL/5528/2026	MITU PATRA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	INFOVALLY UPD BHUBANESWAR /148 () //
435	D-ABLAPL/14124/2026 ABLAPL/5529/2026	DEBASIS DAS VS STATE OF ODISHA	CHAKRADHAR SINGH VS	BASUDEVPUR /234 /2026 () //
436	D-ABLAPL/13104/2026 ABLAPL/5530/2026	PRAKASH KUMAR BEHERA @ HAPPY VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /89 /2026 () //
437	D-ABLAPL/7230/2026 ABLAPL/5531/2026	SHASHWAT MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
438	D-ABLAPL/14080/2026 ABLAPL/5532/2026	PRABHAKAR BEHERA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	PURI SADAR /320 /2025 () //
439	D-ABLAPL/10987/2026 ABLAPL/5533/2026	RANJAN @ RAJANIKANTA PALATASINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIANTA P.S. /78 /2016 () //
440	D-ABLAPL/14130/2026 ABLAPL/5534/2026	BHOLASANKAR BARADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /107 /2026 () //
441	D-ABLAPL/11985/2026 ABLAPL/5535/2026	SARAT KUMAR BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /219 /2026 () //
442	D-ABLAPL/14132/2026 ABLAPL/5536/2026	KHUSBO VS	BHARAT CHANDRA PANDA VS	BHUBANESWAR CBI /8 /2025 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/12914/2026 ABLAPL/5537/2026	REPUBLIC OF INDIA ROHAN PARICHHA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	// NIMAKHANDI /139 /2025 () //
444	D-ABLAPL/14081/2026 ABLAPL/5538/2026	SUKANT KUMAR SETHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /160 /2019 () //
445	D-ABLAPL/13099/2026 ABLAPL/5539/2026	SATISH EKKA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	CHHEND /115 /2026 () //
446	D-ABLAPL/14133/2026 ABLAPL/5540/2026	SANTOSH BISOI @ SANTOSH KUMAR BISOI VS STATE OF ODISHA	DIPTIREKHA NANDA VS	SUNABEDA /213 /2023 () //
447	D-ABLAPL/13371/2026 ABLAPL/5541/2026	MRUTYUNJAYA DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANSADA /119 /2026 () //
448	D-ABLAPL/14084/2026 ABLAPL/5542/2026	DILU @ DILLIP KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /122 /2026 () //
449	D-ABLAPL/13389/2026 ABLAPL/5543/2026	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	NANDIPADA /145 /2026 () //
450	D-ABLAPL/14137/2026 ABLAPL/5544/2026	RAM ASHISH YADAV VS REPUBLIC OF INDIA	BHARAT CHANDRA PANDA VS	BHUBANESWAR CBI /8 /2025 () //
451	D-ABLAPL/14085/2026 ABLAPL/5545/2026	BISHNU CHANDRA BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	INFOVALLY UPD BHUBANESWAR /130 () //
452	D-ABLAPL/13449/2026 ABLAPL/5546/2026	MADHUSUDAN BHIMIDI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /91 /2026 () //
453	D-ABLAPL/14299/2026 ABLAPL/5547/2026	MANGLU PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /58 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/13453/2026 ABLAPL/5548/2026	ASHOK NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	INDUASTRIAL,NISA /139 /2026 () //
455	D-ABLAPL/13483/2026 ABLAPL/5549/2026	RAJARAM MUKHI VS STATE OF ODISHA	DEBASISH PATNAIK VS	MANGALA BAG /148 /2026 () //
456	D-ABLAPL/14188/2026 ABLAPL/5550/2026	PRAKASH CHANDRA SAMAL VS STATE OF ODISHA	LALITENDU MISHRA VS	BALIMI /91 /2026 () //
457	D-ABLAPL/14300/2026 ABLAPL/5551/2026	KRUSHNA MOHAN PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BIRMAHARAJPUR /58 /2026 () //
458	D-ABLAPL/13583/2026 ABLAPL/5552/2026	HIMANSHU SEKHAR DAS VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	NANDIPADA /172 /2026 () //
459	D-ABLAPL/14138/2026 ABLAPL/5553/2026	SURESH @ SURESH CHANDRA MAJHI VS STATE OF ODISHA	MANORANJAN ACHARYA VS	SARANAKUL /259 /2025 () //
460	D-ABLAPL/14086/2026 ABLAPL/5554/2026	DHARMENDRA JENA @ CHANDAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	ALAKUNDA /79 /2026 () //
461	D-ABLAPL/14144/2026 ABLAPL/5555/2026	RAMA DALEI VS STATE OF ODISHA	ANSHUMAN PANDA VS	PUINTALA /106 /2026 () //
462	D-ABLAPL/13877/2026 ABLAPL/5556/2026	SONU DHADA @ SONU JENA VS STATE OF ODISHA	SARTHAK SATAPATHY VS	JAGATSINGPUR /217 /2026 () //
463	D-ABLAPL/14088/2026 ABLAPL/5557/2026	SHANKAR LAL AGARWALLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /321 /2025 () //
464	D-ABLAPL/14147/2026 ABLAPL/5558/2026	SK. DILAWAR HUSSAIN VS STATE OF ODISHA	SK. JONED FAIZ VS	CHANDABALI /156 /2026 () //
465	D-ABLAPL/13926/2026	LALATENDU SWAIN	JYOTIRMAYA SAHOO	ASKA /214 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5559/2026	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/14156/2026 ABLAPL/5560/2026	RAJESH PANNA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /337 /2025 () //
467	D-ABLAPL/14050/2026 ABLAPL/5561/2026	MADHU @ MADHU MANGAL SETHI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /219 /2025 () //
468	D-ABLAPL/14187/2026 ABLAPL/5562/2026	SANKIRTAN BHOI VS STATE OF ODISHA	AMIT KUMAR SAA VS	AGALPUR /57 /2026 () //
469	D-ABLAPL/13968/2026 ABLAPL/5563/2026	BANTY @ RAJIBA TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /235 /2026 () //
470	D-ABLAPL/14194/2026 ABLAPL/5564/2026	RAM ANUJ VS STATE OF ODISHA	SIDDHANT SARANGI VS	INFOCITY PS /142 /2026 () //
471	D-ABLAPL/14037/2026 ABLAPL/5565/2026	SK. ARAI ALLI VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMARA PS /36 /2025 () //
472	D-ABLAPL/14051/2026 ABLAPL/5566/2026	SABITA RANA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
473	D-ABLAPL/14211/2026 ABLAPL/5567/2026	BALARAM BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	TIHIDI /138 /2026 () //
474	D-ABLAPL/14249/2026 ABLAPL/5568/2026	ENZAMUL QADIR VS STATE OF ODISHA	ABESH KAMAL VS	DHAMNAGAR /200 /2025 () //
475	D-ABLAPL/14040/2026 ABLAPL/5569/2026	SK. ARAI ALLI VS STATE OF ODISHA	SK. ZAFARULLA VS	DHAMARA PS /34 /2025 () //
476	D-ABLAPL/14253/2026 ABLAPL/5570/2026	GOBARDHAN PANDEY VS	SUSANTA KUMAR SAHU VS	ATTABIRA /135 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
477	D-ABLAPL/14255/2026 ABLAPL/5571/2026	STATE OF ODISHA SENHASIS SAMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// JAJPUR TOWN /182 /2026 () //
478	D-ABLAPL/14043/2026 ABLAPL/5572/2026	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	// DERABIS /54 /2026 () //
479	D-ABLAPL/14070/2026 ABLAPL/5573/2026	BIKASH NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BAIDYANATHPUR /22 /2026 () //
480	D-ABLAPL/14259/2026 ABLAPL/5574/2026	NISHIKANTA JENA @ NISIKANTA JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BIDANASI /64 /2026 () //
481	D-ABLAPL/14263/2026 ABLAPL/5575/2026	KANTA @ SRIKANTA BISHI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// BOLANGIR SADAR /143 /2026 () //
482	D-ABLAPL/14049/2026 ABLAPL/5576/2026	SESADEB JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //
483	D-ABLAPL/14266/2026 ABLAPL/5577/2026	SUBASH CHANDRA SAMAL @ SUBASH SAMAL VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	// RASOL /227 /2025 () //
484	D-ABLAPL/14444/2026 ABLAPL/5578/2026	BASANTI MOHANTY VS STATE OF ODISHA	SONALI PANDA VS	// KENDRAPARA SADAR /255 /2026 () //
485	D-ABLAPL/14073/2026 ABLAPL/5579/2026	BIBHU @ PRASANTA JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// GHASIPURA /188 /2026 () //
486	D-ABLAPL/10068/2026 ABLAPL/5580/2026	HEMANTA KUMAR BALIARSINGH @ HEMANTA BARIKI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /473 /2024 () //
487	D-ABLAPL/14078/2026 ABLAPL/5581/2026	HEMANTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALIAPAL /228 /2026 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
488	D-ABLAPL/14224/2026 ABLAPL/5582/2026	MUNNA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	INDUSTRIAL ESTATE PS /287 /2024 () //
489	D-ABLAPL/14390/2026 ABLAPL/5583/2026	UMAKANTA BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALIPATNA /72 /2026 () //
490	D-ABLAPL/14393/2026 ABLAPL/5584/2026	RANJAN KUMAR MAHANTI @ MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	SINAPALI /131 /2025 J.M.F.C.,SINAPALI(Nuapada) CT/0000131/2025
491	D-ABLAPL/14398/2026 ABLAPL/5585/2026	SITARANI SASMAL @ SUSMITA SASMAL VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /267 /2026 () //
492	D-ABLAPL/14401/2026 ABLAPL/5586/2026	SUBHANKAR PAHADASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /184 /2026 () //
493	D-ABLAPL/12363/2026 ABLAPL/5587/2026	SACHITANANDA BEHERA VS STATE OF ODISHA	SHWETA DAS VS	TIGIRIA /104 /2026 () //
494	D-ABLAPL/14277/2026 ABLAPL/5588/2026	SARBESWAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /189 /2026 () //
495	D-ABLAPL/14024/2026 ABLAPL/5589/2026	BISWAJIT NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	INDUASTRIAL,NISA /56 /2026 () //
496	D-ABLAPL/14279/2026 ABLAPL/5590/2026	DEBASMITA RAM VS STATE OF ODISHA (EOW)	PUSPAMITRA MOHAPATRA VS	EOW,BHUBANESWAR /8 /2026 () //
497	D-ABLAPL/12821/2026 ABLAPL/5591/2026	CHITTARANJAN SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	TIGIRIA /86 /2026 () //
498	D-ABLAPL/14287/2026 ABLAPL/5592/2026	SUDHADEB @ SUDHADEV BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /251 /2026 () //
499	D-ABLAPL/12918/2026	SARBESWAR SAMAL	PRASANT KUMAR BARIK	BANSADA /14 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/5593/2026	VS STATE OF ODISHA	VS	() //
500	D-ABLAPL/14290/2026 ABLAPL/5594/2026	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /243 /2026 () //
501	D-ABLAPL/12949/2026 ABLAPL/5595/2026	SANAM NAYAK VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	TUMUDIBANDHA /52 /2026 () //
502	D-ABLAPL/14225/2026 ABLAPL/5596/2026	RAMANI PRADHAN VS STATE OF ODISHA	RONIT GHOSH VS	RENGALI DAM SITE /85 /2026 () //
503	D-ABLAPL/13403/2026 ABLAPL/5597/2026	PRIYARANJAN PADHI VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /317 /2026 () //
504	D-ABLAPL/14232/2026 ABLAPL/5598/2026	PRIYABRATA PRADHAN @ RAJA @ MALINGA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL SADAR /373 /2026 () //
505	D-ABLAPL/14303/2026 ABLAPL/5599/2026	ANANDA KUMAR BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	LAHUNIPADA /101 /2026 () //
506	D-ABLAPL/14301/2026 ABLAPL/5600/2026	SAFAL SAMANWAYA @ SAPHULA SUMAN SETHY VS STATE OF ODISHA	DIPANKAR ACHARYA VS	SUKINDA /81 /2026 () //
507	D-ABLAPL/14256/2026 ABLAPL/5601/2026	BATAKRUSHNA BISWAL @ BATIA VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	JAGATPUR /262 /2026 () //
508	D-ABLAPL/13495/2026 ABLAPL/5602/2026	SUJIT KUMAR NAYAK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BALIANTA P.S. /200 /2026 () //
509	D-ABLAPL/13840/2026 ABLAPL/5603/2026	SUSANT KUMAR MALLICK VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	KUAKHIA /200 /2026 () //
510	D-ABLAPL/14407/2026 ABLAPL/5604/2026	KAILASH BHUTIA VS	ARIJEET MISHRA VS	PANIKOILI /162 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/05/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
511	D-ABLAPL/14414/2026 ABLAPL/5605/2026	STATE OF ODISHA BRAJA KISHORE PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /133 /2026 ()
512	D-ABLAPL/14427/2026 ABLAPL/5606/2026	STATE OF ODISHA GANGADHARA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /297 /2026 ()
513	D-ABLAPL/14354/2026 ABLAPL/5607/2026	STATE OF ODISHA NARENDRA KUMAR PRUSTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// NISCHINTAKOILI /133 /2026 ()